

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(17)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/657/(IB)/2017  
NAME OF THE PETITIONER(S) : KAMACHI INDUSTRIES LTD  
NAME OF THE RESPONDENT(S) : RRP HOUSING PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Preethi - S. Arasu Counsel for Petitioner  
for Rajagopal & Raghunathan  
Advocates

2. B MANIMARAN  
ADVOCATE

COUNSEL FOR RESPONDENT  
B. Mani  
944444023

**ORDER**

Counsels for both the parties are present. Counsel for the Petitioner submitted the preliminary arguments. Application is admitted for hearing. Counsel for the Corporate Debtor prayed for time to file reply. At request, time is enlarged with the direction to file reply before next date of hearing; by giving copy to the other side. Matter is posted for further arguments. Put up on 13.12.2017 at 10.30 A.M.

ghk  
MEMBER (JUDICIAL)